

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 267 OF 2015 &
IA NO. 430 OF 2015
&
APPEAL NO. 213 OF 2015 &
IA NO. 351 OF 2015

Dated : 23rd November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv
Mr. Sakya Singha Choudhary

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Paramhans

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of the
State Commission. ***Issue public notice.***

List the matter on **22.01.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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